

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 30th January, 2020

s.O.41 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint Mr. Atul Gupta Additional Deputy Commissioner Kathua to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within the territorial jurisdiction of District Kathua.

The Government further in exercise of the powers conferred by sub-section (2) of section 20 of the said code appoints the aforesaid Executive Magistrate as Additional District Magistrate within the territorial jurisdiction of District Kathua who shall have all the powers of District Magistrate under the said code.

By Order of the Government.

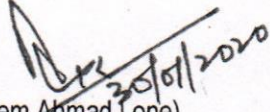
Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

No. LD(P)2008/Kathua

Dated :- 30 - 01- 2020

Copy to the :-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Kathua . This is with reference to his letter No. DCK/Adm/2019-20/ 2074-75 dated 24-01-2020.
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


(Waseem Ahmad Lone)

Assistant Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs.